

SHRI P.V. RANGAYYA NAIDU: Sir, I have already answered this question.

MR. SPEAKER: Yes, you have.

Question no. 63 Shri Janardan Misra.

[*Translation*]

Fencing the Borders

*63. †SHRI JANARDHAN MISRA:

SHRI GUMAN MAL LODHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government are erecting fencing on Indo-Pak and Indo-Bangladesh borders;

(b) if so, whether the Government of Pakistan/Bangladesh has shown any resentment over erecting of such fencing;

(c) if so, the reaction of the Indian Government thereto; and

(d) the time by which the work is likely to be completed?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) and (c). On the Indo-Pak Border, fencing in Punjab has been completed and in Rajasthan, 334 kms. of fencing has been completed in Ganganagar and Bikaner districts and work on 387 kms. is under progress in Jaisalmer and Barmer districts. Fencing has also been sanctioned for 180 kms. of International Border in the Jammu Sector, where the work had to be suspended temporarily due to intermittent firing by Pakistan Rangers. Necessary measures are being taken to resume the work shortly.

With regard to Indo-Bangladesh Border fencing, the target for fencing is 896 kms. out of which 501 kms. have been completed. A protest was received from 15 Bn. Bangladesh Rifles conveying their concern about erection of fencing which will affect the movement of Bangladesh nationals to 33 Bangladesh enclaves in India opposite District Lalmonirhat, in West Bengal. The matter was discussed during the last DG level Coordination Meeting between Bangladesh Rifles and BSF authorities held from 26th to 30th June, 1995. The fencing work on Indo-Bangladesh Border is in progress.

(d) The last phase of fencing in Rajasthan is scheduled to be completed by December, 1996.

Fencing work on Indo-Bangladesh border is expected to be completed by March, 1998.

[*Translation*]

SHRI JANARDAN MISRA: Mr. Speaker, Sir, in reply to the question of 29th March, 1995, the Government had stated that the work of fencing 387 kms. of Indo-Pak border in Jaisalmer and Barmer districts was in progress. In today's reply it is the same 387 kms. length. I would like to know from the hon. Minister the progress made in it so far and if there is not, the reasons therefor?

SHRI RAJESH PILOT: It is true that there has been progress of fencing 387 kms. border phase along Jaisalmer and Barmer districts. The Government has the data of progress made. I myself visited Jaisalmer district, both fencing and lighting works are in progress there according to the set target. I will send the figures of the work completed so far to the hon. Member. Work is in progress as per the schedule.

SHRI JANARDAN MISRA: The Government has sanctioned the fencing of 180 kms. border in Jammu sector but this work was suspended due to firing by the Pakistani Rangers. Work of fencing 501 kms. has been completed an Indo-Bangladesh border. Due to the constraints created by the Jawans of Bangla Rifles the fencing work, with an objective to check the free movement of Bangladeshi intruders was disrupted. I would like to know whether the Government lacks in the will power or erecting fencing so that the movement of Bangladeshi intruders can be checked and effective steps taken to identify the intruders?

SHRI RAJESH PILOT: Mr. Speaker, Sir, the details sought in the first supplementary were about completion of 121 kms. total area. Fencing in Jaisalmer sector in phase I, and in Barmer sector, working on 146 kms. in Phase II will be completed by December, 1995, I did possess the information regarding the first supplementary.

The second supplementary is an Jammu and Indo-Bangladesh border. Truly half of the problem arises because our borders are not strongly guarded. The problem of infiltration in Punjab ended with the completion of fencing. The Government is of the opinion that half of the problem of terrorism will be solved once the Indo-Pak and Indo-Bangladesh borders are checked. It will help check the intruders crossing the border to this side disrupting our peace and tranquility. That is why this work was started on priority basis.

Sanction was accorded to the work of erecting fencing along 180 kms. out of 210 kms. of International border along Jammu Range but when work was started on this project, the Pakistani rangers resorted to firing. The civil contractors of CPWD were undertaking work there and

when firing started, the labourers ran for their lives. We held another meeting with them the day before and took measures to ensure that our work is not disrupted.

So far as Indo-Bangladesh border is concerned. I have the figures of work completed in every north eastern state. I can tell you the phase wise figures of work done in every state. The work is in progress as per the schedule upto March, 1988. The Government is maintaining a strict monitoring of the situation because half of our problem will be solved the day infiltration is checked...*(Interruptions)*

MR. SPEAKER: He has stated that he has the will power to accomplish it.

SHRI GUMAN MAL LODHA: Mr. Speaker, Sir, we have been demanding the erection of fencing along Rajasthan border for about past thirty years. I would like to know whether it is true that according to the Additional District Magistrate, Mootha, 5786 Pakistani nationals have settled in Dikyan ki Chor, Shahgarh, Ramgarh and Tannote in Jaisalmer and the fencing of border has proved ineffective in checking infiltration.

In this connection, my 'a' part of my question is whether the work of fencing of Rajasthan border will be expedited to achieve the target for completion of this work by December, 1966?

Besides part 'd' of my question is that according to your statement, along the Bangladesh border...*(Interruptions)*

MR. SPEAKER: Lodha ji, you are asking so many questions that you are confusing the question numbers.

SHRI GUMAN MAL LODHA: It is 'a', 'ba', 'sa' not 'ka', 'kha', 'ga'?

They have demanded for 33 Bangladesh enclaves and are opposed to its fencing as they use it as a thorough fare. You have not told in your answer as to what reply you have given to this vital question. Do you take it as their right or you have rejected it. You have just stated that they have said like this and our work is in progress. Is it true that several enclaves out of these 33 enclaves are such.

[English]

MR. SPEAKER: Lodhaji, you should conclude your question now.

[Translation]

SHRI GUMAN MAL LODHA: Which, as per the agreement on border of Bangladesh we should have got from them but we have not got so far? If you do not get the border fenced after giving them three Bigha land, will not passage other problem creep in? There will be created

another problem in spite of giving three bighas. 'C' part of my Question is.....

[English]

MR. SPEAKER: It is not going on record.

[Translation]

SHRI GUMAN MAL LODHA: Well, then reply two questions only.....One fencing is there another fencing is here.

MR.SPEAKER: Lodha ji, your question as well as your interruption is offensive.

[English]

SHRI GUMAN MAL LODHA: Thank you very much. It is only in a lighter vein.

[Translation]

SHRI RAJESH PILOT: Mr. Speaker, Sir, as I have said, the fencing work in Rajasthan is scheduled for December 1996 and Government is willing to take it up and you too have said that the Government has a strong will power for it, and that you want to get it done soon but I can not make any promise with regard to duration of its completion. We are trying to complete it within the schedule time. We have received reports regarding cutting of fencing at several places. I have also seen on border that infiltration has been tried there but border police is quite vigilant. Earlier patrolling was carried there on camels but now arrangements have been made for tractors for repaid patrolling. It will become more convenient if light facility is also made available there. As far as the case of Indo-Bangladesh border is concerned. I have statewide targets. It does not depend upon will power. We are working with a heavy hand. In Assam we have a target of 192 kilometres out of which fencing of 114 kilometres area has been completed. The targets in Meghalaya, West Bengal, Tripura and Mizoram were of 208 kilometres, 1770 kilometres, 514 kilometres and 100 kilometres respectively, out of which fencing has been completed along 164 kilometre, 743 kilometres, 264 kilometres and 41 kilometres area respectively. Our policy is to keep our international borders fenced as we can not afford more intruders. It adversely affects our economy and internal security. We, therefore, will keep it under check.

[English]

DR. JAYANTA RONGPI: Mr. Speaker, Sir, for the people of Assam and North-East, fencing of Indo-Bangladesh border is not a routine Government scheme but a commitment of the Government of India which came through the Assam Accord. The Assam Accord was signed ten years back. The Minister has just now said that the

Government is having the will power to complete the fencing and the pace in this regard is quite fast. Ten long years have already passed since the Assam Accord was signed in which it was committed that Indo-Bangladesh border fencing will be erected. As per your report, out of almost 900 kms., to be precise 896 kms., you could complete only 501 kms. It means almost 400 kms. area is still left. With all your will power you have taken 10 years to complete fencing of 500 km. of area. It will take another 10 years to complete another 400 km. Assuming by the pace at which you are going, it will take another decade to complete the border fencing. The people of Assam are getting restless.

MR. SPEAKER: Please formulate the question.

DR. JAYANTA RONGPI: Are you going to take any special step to expedite the pace so that not only the border fencing is erected but also the commitment made by the Government of India in the Assam Accord is fulfilled at the earliest? Already one decade has passed.

SHRI RAJESH PILOT: Sir, it is a fact that the Assam Accord was made possible due to the sincere approach from both the sides. The work started well in 1984. After this tender was given, it worked well. Let me also tell the House that during some short period, I think it was during 1989-90 when the AGP Government was there, it slowed down very badly. It did slow down the pace of work. But I assure the House that we will put strong pressure so as to complete the work within the scheduled time so that it does not get delayed further.

Mid-Term Appraisal

*64. †SHRI RAJNATH SONKAR SHASTRI:

SHRI RAJESH KUMAR:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether mid-term appraisal of the Eighth Five Year Plan has been completed:

(b) if so, the details thereof alongwith the shortfalls noticed in various sectors, sector-wise;

(c) the manner in which the shortfalls are proposed to be met; and

(d) the original Plan allocations and the projected actual utilisation by the end of the current Plan period; sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b). The necessary exercise pertaining to Mid-Term Appraisal (MTA) of the Eighth Five Year Plan (1992-97) is underway in the Planning

Commission in consultation with the concerned Ministries/ Departments of Government of India.

(c) This question will arise only after the completion of mid-term appraisal.

(d) A Statement indicating the sector-wise Eighth Plan allocation is placed on the Table of the House. Sector-wise actual utilisation of the Plan allocations for the entire Plan will be known after the terminal year of the Eighth Plan is over in 1996-97 and no projections of actual expenditure can be made at this stage.

STATEMENT

Public Sector Outlay by Major Heads of Development - Eighth Plan (1992-97)

(Rs. crores at 1991-92 prices)

Sl. No.	Head of Development	Outlay
I.	Agriculture and Allied Activities \$	54992.50
II.	Rural Development	34425.36
III.	Special Area Programmes	6750.16
IV.	Energy*	115561.09
V.	Industry and Minerals	46921.75
VI.	Transport	55925.57
VII.	Communication	25109.98
VIII.	Science and Technology	4131.71
IX.	Ecology and Environment #	4909.98
X.	General Economic and General Services	6360.00
XI.	Social Services	79011.90
Grand Total		434100.00

\$ includes allocations for Irrigation and Flood control.

* includes allocations for Integrated Rural Energy Programme.

includes allocations for Forestry and Wildlife.

[Translation]

SHRI RAJNATH SONKAR SHASTRI: The hon. Minister has stated in his reply that the work of mid-term appraisal of the Eighth Five Year Plan and the exercise pertaining to it is underway in the Planning Commission in consultation with the Ministries concerned. The work of mid-term appraisal has not been completed so far. A meeting was held on 6th July, 1995 to finalise the draft of the mid-term appraisal, and thereat it was decided to convene another meeting on 19th July, 1995 to be chaired